

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-34-2020**

Suresh K. Solanki

... Applicant

Versus

Police Inspector & Ors.

... Respondents

Shri Arun Bras De Sa with Shri S. Sardessai, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 20th August 2020****P.C. :**

The applicant's counsel reports to the Court that he will inform Shri Pravin Faldessai, the learned Additional Public Prosecutor concerned, about the case because the notice has already been served on the learned Advocate General's office.

2. Post the matter on 25.08.2020.

DAMA SESHADRI NAIDU, J.

NH